



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,7th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6311/2018</a>	JALAL UDDIN <b>Versus</b> STATE ELECTION COMMISSION AND 2 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	GA, ASSAM SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/6772/2018</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM SC, M A C MR. S BORTHAKUR
3	<a href="#">WP(C)/8816/2018</a>	SAMIR ALI @ JAHUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P BARMAN (BORKAKOTI)	GA, ASSAM MR. K H KHANDAKAR (R4) MS. A DEVI (R4) MR. K M HASSAN (R4) SC, REVENUE
4	<a href="#">WP(C)/7696/2019</a>	UDAY SHANKAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	GA, ASSAM
5	<a href="#">I.A.(Civil)/329/2020</a> IN RSA/46/2004 (D/O) in Review.Pet./66/2018 <b>WITH</b> <a href="#">Review.Pet./66/2018</a>	ON THE DEATH OF PURNARAM NATH <b>Versus</b> ON THE DEATH OF GOPAL NATH  ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS <b>Versus</b> SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY  MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3)
6	<a href="#">WP(C)/258/2024</a>	THE UNION OF INDIA AND 4 ORS <b>Versus</b> NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	
7	<b>WITH</b> <a href="#">WP(C)/256/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> NO. 15370769A EX NAIK DIPAK KUMAR BARMAN	MR. B CHAKRAVARTY	
8	<a href="#">WP(C)/1920/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
9	<a href="#">WP(C)/2230/2024</a>	ANJAN JYOTI CHOUDHURY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. P M TALUKDAR MRS T DEVI MR. R BAISHYA	MR. J K GOSWAMI SC, AEGCL

**Versus**

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
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34)	MR H GUPTA	08-11-2024	To	08-11-2024



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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3405/2018</a>	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
2	<a href="#">WP(C)/4301/2018</a>	ON THE DEATH OF ANUP KR. DAS HIS LEGAL HEIR 1.1 SUKLA DAS (WIFE) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA DR G J SHARMA MR M CHANDA MR M CHANDA MR S CHOUDHURY MR S NATH MR S NATH	SC, NF RLY
3	<a href="#">WP(C)/6196/2018</a>	MINTU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM
4	<a href="#">WP(C)/6561/2018</a>	BODOLAND SECURITY SERVICES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A BHATTACHARJEE	ASSTT.S.G.I.
5	<a href="#">WP(C)/2/2019</a>	BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S BORPATRA GOHAIN MR. K K HANDIQUE MR. R D PHUKAN	SC, HIGHER EDU GA, ASSAM DR. P K GOSWAMI (R3, R6) SC, AG MR A BARMAN (R3, R6) MR. R K TALUKDAR
6	<a href="#">WP(C)/2176/2019</a>	PURNANANDA GOHAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR J ROY	SC, WATER RESOURCE
7	<a href="#">WP(C)/4866/2019</a>	ROBIN DAS AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
8	<a href="#">WP(C)/6646/2019</a>	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. <b>Versus</b> THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
9	<a href="#">WP(C)/9256/2019</a>	LABA KALITA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR J DAS MR. A BARUAH	GA, ASSAM MR S P DAS SC, LABOUR AND UNEMPLOYMENT

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